

## HIGH COURT OF UTTARAKHAND, NAINITAL

### CORRIGENDUM / NOTIFICATION

No.264/UHC/Admin.A/2022

Dated: Aug.26, 2022.

In 4<sup>th</sup> line of the earlier issued notification No. 256/UHC/Admin.A/2022 dated Aug. 26, 2022 of this Court, the word “**5<sup>th</sup> Additional Chief Judicial Magistrate, in the vacant Court**” be read as “**1<sup>st</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar, vice Ms. Nazish Kaleem**”.

Further, in 5<sup>th</sup> & 6<sup>th</sup> line of the abovementioned notification, the word “**5<sup>th</sup> Additional Chief Judicial Magistrate, Dehradun**” be read as “**1<sup>st</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar**”.

Rest part of the said notification shall remain intact.

**By Order of the Court,**

Sd/-  
(Vivek Bharti Sharma)  
Registrar General

No.3976/UHC/Admin.A/2022

Dated: Aug.26, 2022.

Copy forwarded to: -

1. Deputy Director (HR), Competition Commission of India, 8-10<sup>th</sup> Floors, Office Block, Towar-1, Opposite AIIMS, Kidwai Nagar (East), New Delhi-110023 for information with the request to inform Ms. Shama Nargis.
2. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
4. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
5. Secretary Personnel, Government of Uttarakhand, Dehradun.
6. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun.
7. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
8. All the District Judges of the State Judiciary.
9. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
10. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital.
11. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital.
12. All the Registrars of the Court.
13. P.P.S. to Hon'ble the Chief Justice.
14. Deputy Registrar (Accounts) of the Court.
15. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
16. P.S. to Registrar General.
17. Chief Treasury Officer (s) Dehradun and Udham Singh Nagar.
18. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
19. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**